

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
CP No. (IB)- 37/7/JPR/2023
Under Section 7 of IBC, 2016

In the matter of:

Equitas Small Finance Bank Ltd.

.... Financial Creditor

Versus

Jumbo Finvest (India) Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Hemant Kothari, Adv.

For the Corporate Debtor : Danish Akhtar, Adv.

ORDER

Heard Mr. Hemant Kothari, Adv. appearing on behalf of the Applicant. Mr. Danish Akhtar, Adv. appearing on behalf of the Respondent. On the request of both the counsels, list the matter for arguments on 12.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 13, 2024